

Supply of Coal to Maharashtra

3514. SHRI HANSRAJ AHIR : Will the Minister of COAL be pleased to state:

(a) whether the Maharashtra Electricity Board has represented to the Union Government that due to supply of stone-mixed coal by Coal India Ltd. the power plants of Maharashtra are not generating power as per their capacity and it has to incur more expenditure on unnecessary assortment of coal;

(b) if so, whether any inquiry has been conducted by the Union Government in this regard;

(c) if so, the results thereof; and

(d) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Thermal power plants of Maharashtra State Electricity Board by and large have been supplied adequate quantity and agreed quality of coal for which their boilers are designed. Generally the complaints regarding quality of coal being supplied to the power houses relate to the presence of extraneous material in coal as also supply of oversized coal. These complaints are examined on merit of each case and corrective action is taken to redress the grievances of the consumers.

(b) to (d) There was no such serious occasion warranting an enquiry to be conducted, by the Union Government in this regard. However in order to reduce the number of quality complaints, steps like installation of feeder breakers, segregation of stones at the time of loading of coal, better supervision and encouraging the consumers to post their representatives at the loading point for quality loading are taken by the coal companies.

[English]

Loans for Development Projects

3515. SHRI RAJIV PRATAP RUDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of India received multilateral and bilateral loans for developmental activities in the country;

(b) if so, the details thereof during each of the last three years, State-wise and Project-wise;

(c) whether there has been regional imbalance in

the inflow of such loans especially in reference with Bihar and Orissa; and

(d) if so, the reasons and justification thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) The project-wise loans received from multilateral and bilateral agencies/countries for developmental activities for 1993-94 and 1994-95, is given in the External Assistance Brochure-1994-95, respectively. Brochures are available in the Library of the House. Information regarding 1995-96 is given in the attached Statement-I. Information regarding State-wise loans received is given in the attached Statement-II

(c) and (d) Inflow of multilateral and bilateral loans into a particular State depends on the size and performance of the State's portfolio of externally aided projects (EAPs). The size of this portfolio depends on the Viable proposals of the State Government's, which must conform to the National Policy and Plan priorities as well as the lending strategy and priorities of the donors.

So far, the size of the EAPs portfolio in Bihar is not sufficient enough to enable them to draw foreign loan on a large scale. In the case of Orissa, the size of the EAPs portfolio has improved in the recent years.

STATEMENT — I*Project-wise Utilisation of External Assistance during 1995-96*

(In donor currency millions)

Sl. No.	Name of Project	Utilisation during 1995-96
1	2	3
Asian Development Bank (US Dollars)		
1.	North Madras Thermal power Project	7.582
2.	Railway Proj.	9.204
3.	Telecomm. Proj.	16.340
4.	Road Improvement Proj.	32.336
5.	Rayalseema Thermal Power Project	7.889
6.	Second Port Project	31.712
7.	Second north Marras Thermal Project	15.004
8.	Second Road Proj.	48.715
9.	Second Railway Proj.	15.159
10.	Power Efficiency Proj.	28.774